

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

ORDER

The transfer and posting of the following officials is hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1	Sh. Vikas Khari S/o Late Sh. Indraj Khari (E.C.-28534981)	Ahlmad/JA in the court of Sh. Gagandeep Jindal, Ld. ADJ+MACT (NW), Rohini Courts, Delhi	Asstt. Ahlmad/JA in the court of Sh. Gagandeep Jindal, Ld. ADJ+MACT (NW), Rohini Courts, Delhi
2	Ms. Pooja W/o Sh. Vishnu Bansal (E.C.-34902932)	Asstt. Ahlmad/JA in the court of Sh. Gagandeep Jindal, Ld. ADJ+MACT (NW), Rohini Courts, Delhi	Ahlmad/JA in the court of Sh. Gagandeep Jindal, Ld. ADJ+MACT (NW), Rohini Courts, Delhi
3	Sh. Naveen S/o Sh. Shree Bhagwan (E.C.-88943993)	Ahlmad/JA in the court of Ms. Ruchika Singla, Ld. ADJ (NW), Rohini Courts, Delhi	Asstt. Ahlmad/JA in the court of Ms. Ruchika Singla, Ld. ADJ (NW), Rohini Courts, Delhi
4	Ms. Sangeeta Yadav W/o Sh. Narender Yadav (E.C.-33324500)	Asstt. Ahlmad/JA in the court of Ms. Ruchika Singla, Ld. ADJ (NW), Rohini Courts, Delhi	Ahlmad/JA in the court of Ms. Ruchika Singla, Ld. ADJ (NW), Rohini Courts, Delhi
5	Sh. Sandeep Kumar Dabas S/o Sh. Naresh Dabas (E.C.-90177895)	Ahlmad/JA in the court of Ms. Divya Malhotra, Ld. ACJ-CCJ-ARC (NW), Rohini Courts, Delhi	Asstt. Ahlmad/JA in the court of Ms. Divya Malhotra, Ld. ACJ-CCJ-ARC (NW), Rohini Courts, Delhi
6	Ms. Deepika Bhardwaj W/o Sh. L.K. Bhardwaj (E.C.-85967385)	Asstt. Ahlmad/JA in the court of Ms. Divya Malhotra, Ld. ACJ-CCJ-ARC (NW), Rohini Courts, Delhi	Ahlmad/JA in the court of Ms. Divya Malhotra, Ld. ACJ-CCJ-ARC (NW), Rohini Courts, Delhi
7	Sh. Raj Kumar S/o Sh. Laxman Prasad (E.C.-12493569)	Ahlmad/JJA in the court of Sh. Vikram, Ld. ASJ-cum-Spl. Judge NDPS (NW), Rohini Courts, Delhi	Asstt. Ahlmad/JJA in the court of Sh. Vikram, Ld. ASJ-cum-Spl. Judge NDPS (NW), Rohini Courts, Delhi
8	Ms. Vartika Rai Pradhan W/o Sh. Amit Pradhan (E.C.-49281288)	Asstt. Ahlmad/JA in the court of Sh. Vikram, Ld. ASJ-cum-Spl. Judge NDPS (NW), Rohini Courts, Delhi	Ahlmad/JA in the court of Sh. Vikram, Ld. ASJ-cum-Spl. Judge NDPS (NW), Rohini Courts, Delhi
9	Sh. Vikash S/o Sh. Vijender Singh (E.C.-86600322)	Ahlmad/JJA in the court of Sh. Rakesh Kumar Singh, Ld. ADJ (NW), Rohini Courts, Delhi	Asstt. Ahlmad/JJA in the court of Sh. Rakesh Kumar Singh, Ld. ADJ (NW), Rohini Courts, Delhi
10	Ms. Jyoti Hasti W/o Sh. Atul Hasti (E.C.-35984463)	Asstt. Ahlmad/JA in the court of Sh. Rakesh Kumar Singh, Ld. ADJ (NW), Rohini Courts, Delhi	Ahlmad/JA in the court of Sh. Rakesh Kumar Singh, Ld. ADJ (NW), Rohini Courts, Delhi
11	Sh. Jagvinder Mann S/o Sh. Jai Singh (E.C.-80674721)	Ahlmad/JJA in the court of Ms. Shaina Goyal, Ld. Civil Judge (NW), Rohini Courts, Delhi	Asstt. Ahlmad/JJA in the court of Ms. Shaina Goyal, Ld. Civil Judge (NW), Rohini Courts, Delhi
12	Ms. Neeta W/o Sh. Harish Rana (E.C.-20308968)	Asstt. Ahlmad/JA in the court of Ms. Shaina Goyal, Ld. Civil Judge (NW), Rohini Courts, Delhi	Ahlmad/JA in the court of Ms. Shaina Goyal, Ld. Civil Judge (NW), Rohini Courts, Delhi
13	Sh. Uday Singh S/o Sh. Baljeet Singh (E.C.-80913674)	Ahlmad/JJA in the court of Ms. Sanya Dalal, Ld. MM (NW), Rohini Courts, Delhi	Asstt. Ahlmad/JJA in the court of Ms. Sanya Dalal, Ld. MM (NW), Rohini Courts, Delhi
14	Ms. Vandana Sharma W/o Sh. Deepak Sharma (E.C.-44263095)	Asstt. Ahlmad/JA in the court of Ms. Sanya Dalal, Ld. MM (NW), Rohini Courts, Delhi	Ahlmad/JA in the court of Ms. Sanya Dalal, Ld. MM (NW), Rohini Courts, Delhi

Notes:- (1) Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.


(VIMAL KUMAR YADAV)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.I&II(NW)/RC/2023/

31714-766

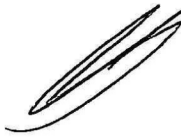
Date 19/09/2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-II (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
9. Personal Office of the undersigned.
10. The Facilitation Centre, Rohini Courts, Delhi.
11. The ALIO, Library Branch, Rohini Courts, Delhi.
12. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
13. The official(s) concerned.
14. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-II (North-West), Rohini Courts, Delhi.


18/9/23

PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI



Date 19/09/23

18/9/23